

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/0069/2020  
IN  
ORIGINAL APPLICATION NO.170/00281/2017**

**DATED THIS THE 8<sup>TH</sup> DAY OF DECEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Sri H.R. Bhagavan Das, IPS  
S/o Late H. Rudrappa,  
Aged about 64 years  
(Senior Citizen),  
R/at # 173, 1<sup>st</sup> Cross,  
3<sup>rd</sup> Main Road, CIL 'A' Block,  
AECS Layout, Sanjaynagara,  
RMV 2<sup>nd</sup> Stage,  
Bengaluru-560 094. ....Petitioner

(By Advocate Dr S.V. Girikumar, for M/s Legal Incorporation )

Vs.

1.Vijay Bhaskar T.M,  
Aged about 59 years,  
Serving as Chief Secretary to Government  
Room No.320, 3<sup>rd</sup> floor,  
Vidhana Soudha,  
Bangalore-01.

2.Smt P. Hemalatha, IAS  
Secretary to Govt., DPAR,  
Room No.246,  
Vidhana Soudha,  
Bangalore-01. ....Respondents

**O R D E R (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel representing the petitioner wishes to withdraw the Contempt Petition with liberty to file an Original Application.

2. Accordingly, the Contempt Petition is closed with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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